## F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.12.2018

## ORDER NO. 271 OF 2018

Hon'ble President is pleased to partially modify roster order no. 253 of 2018 from 24/12/2018 to 28/12/2018 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	From 24/12/2018 to 28/12/2018	Chamber Work
Hon'ble Shri C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)		Custom, Excise and Service Tax Division Bench matters.

Note:

1. On 24/12/2018 All Division Bench matters shall stand adjourned.

By order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Régistrar